

(1870) 07 CAL CK 0010

Calcutta High Court

Case No: None

Jogeswar Chakrabatti

APPELLANT

Vs

Panch Kauri
Chakrabatti

RESPONDENT

Date of Decision: July 20, 1870

Judgement

L.S. Jackson, J.

It appears to us that, in the circumstances of this case, an action to recover back the money paid to the defendant will lie.